

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
GAGAN I-LAND TOWNSHIP PRIVATE LIMITED OPERATING IN REAL ESTATE AT PUNE
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with Corporate Identity Number	GAGAN I-Land Township Private Limited CIN: U70101PN2011PTC141522
2.	Address of the registered office	Registered & Principal Office: Wellesley Court, CTS No 15B, M.G. Road, Pune MH 411001.
3.	URL of the website	Nil
4.	Details of place where majority of fixed assets are located	Sub plot nos. 262/B admeasuring 3381.118 square meters and 262/C admeasuring 1207.552 square meters, collectively admeasuring 4588.67 square meters out of Final Plot No. 262 of Sangamwadi Town Planning Scheme III, bearing corresponding CTS Nos. 23, situated at Bundgarden Road, village Ghorpadi, within the limits of Pune Municipal Corporation, Taluka Haveli, District – Pune. Pin code 411001. Out of the area mentioned above, land area of 438.79 Sq. mtrs has been handed over to Pune Municipal Corporation for development of DP road.
5.	Installed Capacity of place where majority of fixed assets are located	Not Applicable
6.	Quantity and value of main products/services sold in the last financial year	Not Applicable
7.	Number of employees/workmen	One Employee
8.	Further details including last available financial statements (with schedules) of two years, list of creditors, relevant dates for subsequent events of the process are available at:	Registered & Principal Office: Wellesley Court, CTS No 15B, M.G. Road, Pune MH 411001.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by emailing CIRP.GAGAN@gmail.com OR mmjaju6@gmail.com
10.	Last date for receipt of expression of interest	18th April 2023
11.	Date of issue of provisional list of prospective resolution applicants	23rd April 2023
12.	Last date for submission of objections to provisional list	28th April 2023
13.	Process email id to submit EOI	Email IDs: cirp.gagan@gmail.com

Note: The timelines specified above can be modified by the committee of creditors in its sole and absolute discretion, subject to the overall timelines prescribed under the Insolvency and Bankruptcy Code, 2016. Details of any such modification in timelines shall be duly notified to the prospective resolution applicants.

For a detailed background regarding the history of the CIRP of the Corporate Debtor, please refer to the detailed Invitation for EOIs published with this Form-G available through email :- cirp.gagan@gmail.com.

Sd/-

CA Manish Jaju

Resolution Professional for

GAGAN I-Land Township Private Limited

IP Reg. No. IBBI/IPA-001/IP-P00034/2016-2017/10087

AFA :- AA1/10087/02/170124/105393

AFA valid upto 17th January 2024

Add: D-502, Neelkanth Business Park, Vidyavihar West, Mumbai 400086

Process specific Email Id: cirp.gagan@gmail.com

Regd. Email Id: mmjaju76@gmail.com

Date: 27 March 2023

Place: Mumbai